

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.1801 of 2025

Adhivakta Kalyan Samiti

... .. Petitioner/s

Versus

The Bar Council of India & Ors.

... .. Respondent/s

Appearance :

For the Petitioner/s : Ms.Shweta Kumari, Adv.

For the Respondent/s : Mr.Additional Solicitor General

CORAM: HONOURABLE MR. JUSTICE AJIT KUMAR
ORAL ORDER

9 11-09-2026 As requested by the learned counsel for the petitioner,

let this case be listed on 18.09.2026 to enable him to go through

the judgment rendered by Hon’ble Apex Court in Writ

Petition(s) (Civil) No. 1049 of 2026 (M. Varadhan Vs. Union of

India & Ors.).

(Ajit Kumar, J)

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